

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 103
CP No. (IB)- 124/9/JPR/2019
Under Section 9 of IBC, 2016

In the matter of:

M/s Diamond Trading Co. ... Operational Creditor

Versus

M/s Instamedico and IT Services Pvt. Ltd. (OPC) ... Corporate Debtor

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER

Present Through Video Conferencing: -

For the Operational Creditor : Yash Sharma, Adv.

For the Corporate Debtor : Pooja Singh, JTA

ORDER

Heard Mr. Yash Sharma, Adv. appearing for the Petitioner/ Operational Creditor. Ms. Pooja Singh, JTA appearing for the RoC, Jaipur. List the matter for further consideration on 13.10.2023.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

September 15, 2023